

THE HIGH COURT OF ORISSA: CUTTACK

NOTIFICATION

No. 1064 /R Dtd. 06.11.2018

In exercise of power conferred under Section-28(1) of the Right to Information Act, 2005, the Chief Justice of the High Court of Orissa is pleased to amend "The Orissa High Court Right to Information Rules, 2005" as under:

1. These Rules may be called "The Orissa High Court Right to Information (Amendment) Rules, 2018".
2. They shall come into force at once.
3. The words "Money Orders/ IPOs/ Bank Drafts etc." shall be added after the existing words "non-judicial stamp" occurring in last line of Rule 4 (a) and second line of Rule-4(c) after the existing words "non-judicial Stamp".
4. The provisions containing in sub rule 4(d) shall be omitted and the existing sub-rule 4(e) to 4(h) be renumbered as 4(d) to 4(g).

BY ORDER OF THE HIGH COURT

(C.R. DASH)

REGISTRAR (JUDICIAL)

Memo No. 11478 Date 06.11.2018

Copy forwarded to the Deputy Director, Printing, Stationary & Publications, Odisha, Cuttack for publication in the next issue of Odisha Gazette (Extra-Ordinary) with a request to furnish 100 copies of the same to this Court at this earliest.

SPECIAL OFFICER (SPL. CELL)

Memo No. 11479 Date 06.11.2018

Copy forwarded to the Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar for according necessary permission at the earliest to the Deputy Director, Printing, Stationary & Publications, Odisha, Cuttack for publication in the next issue of Odisha Gazette (Extra-Ordinary).

SPECIAL OFFICER (SPL. CELL)

11480(120)
Memo No. Date 06.11.2018

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1. All officers of the Court,
2. Sr. Principal Secretary to Hon'ble the Chief Justice,
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to the Hon'ble Judges for placing the same before their Lordships for information,
4. All Superintendent/ Section Officer of the Court,
5. Superintendent, Computer section to upload the same in the official website of the Court.
6. Notice Board.


SPECIAL OFFICER (SPL. CELL)

11481(36)
Memo No. Date 06.11.2018

Copy forwarded to the

1. Dist. & Sessions Judge,.....(All)
2. Principal Secretary to Govt. of Odisha, Law Deptt., Odisha Cuttack
3. Principal Secretary to Govt. of Odisha, Home Deptt., Odisha Cuttack
4. Director, Judicial Academy, Odisha, Cuttack,
5. Member-Secretary, OSLSA, Odisha, Cuttack
6. Chairman, Bar Council of Odisha, Cuttack
7. Secretary, Orissa High Court Bar Association, Odisha, Cuttack
8. Advocate General, Odisha, Cuttack


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